## GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3181 ANSWERED ON 12<sup>TH</sup> MARCH, 2020

## CONGESTION AT TOLL PLAZAS DUE TO FASTAG SYSTEM

### 3181. SHRI RAKESH SINGH:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware that the long queues of vehicles at toll gates are still being witnessed despite introduction of FASTag facility in the country;
- (b) if so, the remedial measures taken by the Government in this regard;
- (c) whether the people and farmers residing nearby areas of toll plazas are facing problems of more amounts being paid/deducted due to FASTag as they require frequent movements for day to day needs and if so, the reaction of the Government thereto;
- (d) whether these people are facing difficulty in getting passes made for them due to several new rules to avoid such problems; and
- (e) if so, the steps taken by the Government to resolve this problem?

#### ANSWER

### THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

## (SHRI NITIN JAIRAM GADKARI)

- (a) &(b) According to the Government mandate, all lanes of fee plazas on National Highways except one lane have been declared as FASTag Lane of the fee plaza. As a result, waiting time in FASTag lanes has significantly reduced. However, the waiting time in the hybrid lane which accepts cash has increased because of non-FASTag vehicles. It has been observed that more waiting time in hybrid lanes vis-a-vis FASTag lanes has worked as a catalyst for adoption of FASTag. Waiting time will further reduce in future with further adoption of FASTag by non-FASTag vehicles.
- (c) to(e) As per Rule 9(3) of the National Highways fee (Determination of Rates and Collection) Rules, 2008 provides for- "A person who owns a mechanical vehicle registered for non-commercial purposes and uses it as such for commuting on a section of national highway, permanent bridge, bypass or tunnel, may obtain a pass, on payment of fee at base rate for the year 2007-2008 of Rupees one hundred and fifty per calendar month and revised annually in accordance with rule 5, authorising it to cross the fee plaza specified in such pass;

Provided that such pass shall be issued only if such driver, owner or person in charge of such mechanical vehicle resides within a distance of twenty kilometers from the fee plaza specified by such person and the use of such section of national highway, permanent bridge, bypass or tunnel, as the case may be does not extend beyond the fee plaza next to the specified fee plaza.

Provided further that no such pass shall be issued if a service road or alternative road is available for use by such driver, owner or person in charge of a mechanical vehicle."

All discounts and monthly passes are applicable through FASTag. Such person may avail facility of FASTag monthly pass and can apply online for it at <a href="https://www.nhai.gov.in">www.nhai.gov.in</a> > FASTag monthly pass or ihmcl.com > FASTag > Buy Monthly FASTag Pass.

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